

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013(Pt.2)/13185/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the 14th December, 2022

Sub:- **Casual leave .**

Ref:- Your letter No. DJ(D) 9155, dtd. 08.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **3 days of casual leave on 15.12.2022, 16.12.2022 and 19.12.2022 with station leave permission from the evening of 14.12.2022 till the morning of 17.12.2022, from the evening of 17.12.2022 till the morning of 20.12.2022 and from the evening of 20.12.2022 till the morning of 21.12.2022** as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangalalai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/13186/A, dated

, 14-12-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)